

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO-4430**  
TO BE ANSWERED ON THE 23<sup>RD</sup> MARCH, 2021

**BAN OF 27 INSECTICIDES**

4430. Dr SHASHI THAROOR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has proposed ban on 27 insecticides which are already banned in the world but still in widespread in the country;
- (b) Expected timeline for the ban's implementation;
- (c) if not, the reason therefor;
- (d) whether the government has taken any steps to reduce the potential disruption resulting from ban to farmers who may find it financially difficult to switch to approved insecticides and if so, the details thereof;
- (e) whether government intends to examine and alleviate this potential disruption;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE & FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (g): On the report of the Expert committee, after consultation with the Registration committee and duly considering their report, the Government of India in May 2020 published a draft notification inviting objections and suggestions from stakeholders with regard to prohibition of 27 pesticides. Further, Government in June 2020 on the request of stakeholders had increased the timeline for submission of objections and suggestions on the draft order from forty five days to ninety days. Several objections and suggestions have been received from the stakeholders in response to the draft notification. The Department published all the documents in the public domain, based upon which the draft notification was published.

Government of India has constituted an expert committee in January 2021, to consider the objections and suggestions received in response to the draft notification and submit its report. The expert committee is considering the objections and suggestions taking into consideration all aspects related to safety, toxicity, efficacy, updated status of submission of required study and data, technical and scientific requirements, availability of safer substitutes, farmers interests, ban status in other countries etc. and matters connected therewith and incidental thereto.

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